

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**RAJYA SABHA**  
**UNSTARRED QUESTION No. 2303**  
ANSWERED ON 19<sup>TH</sup> DECEMBER, 2025

**IMPLEMENTATION OF PMFME SCHEME**

**2303. SHRI MITHLESH KUMAR:**  
**SHRI AMAR PAL MAURYA:**

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the current status of implementation of PM Formalisation of Micro Food Processing Enterprises (PMFME) scheme;
- (b) the number of beneficiaries supported under the One District One Product (ODOP) approach and the types of units that have been supported;
- (c) the details of credit-linked subsidy sanctioned and disbursed during the year 2024-25 and the current financial year;
- (d) the steps taken to strengthen State-wise capacity building, branding and marketing support; and
- (e) the manner in which Ministry is assessing the economic impact on employment generation, formalisation and value addition through this scheme?

**ANSWER**

**THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES**  
**(SHRI RAVNEET SINGH)**

**(a):** Ministry of Food Processing Industries (MoFPI) is implementing a centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for setting up of new/ upgradation of micro food processing enterprises in the country. The duration of the scheme 2020-21 to 2024-25 which has been extended for the period of one year till March, 2026.

The status of implementation of PM Formalisation of Micro food processing Enterprises (PMFME) Scheme, as on 31.10.2025, is as under:

- i. Centre Share of Rs. 4,306.40 Crores. has been released for implementation of various components of the Scheme.
- ii. 1,62,744 loans have been sanctioned including Credit Linked Subsidy of Rs. 4,684.65 cr.
- iii. Seed capital assistance has been approved to 3,65,935 Self Help Group (SHG) members for Rs. 1,244.96 crore
- iv. 76 incubation centres have been approved.
- v. Under Capacity Building, 1,26,353 beneficiaries have been trained.

**(b):** 22,524 loans have been sanctioned for setting up/upgradation of One District One Products (ODOP) based micro food processing units. 137 unique ODOP have been notified across 726 districts in 35 States/UTs.

**(c):** The details of loans sanctions and disbursed are as under:

Financial Year	No. of Loans Sanctioned	No. of Loans Disbursed
2024-25	50,873	42,982
2025-26 (As on 31.10.2025)	25,567	24,127

**(d):** The Scheme provides Entrepreneurship Development Programme (EDP) training for individual and group applicants and Self Help Group (SHG) seed capital beneficiaries engaged in micro food processing through Master Trainers and Districts Level Trainers. At the State level, training programmes are organised and coordinated by State Level Technical Institutions (SLTIs), while monitoring of training delivery is undertaken by district-level officers appointed by the State Nodal Agency (SNA). This includes verification of training conduct and internal assessment of beneficiaries to assess learning outcomes and training effectiveness. In addition to the two National Level Technical Institutions, namely NIFTEM-Kundli and NIFTEM-Thanjavur, a total of 43 SLTIs have been identified at the State level, based on recommendations of the respective SNAs and approval of the Ministry, to support effective implementation and monitoring of the capacity-building component under the PMFME Scheme. The State-wise beneficiary trained is at **Annexure-I**.

Under the Branding & Marketing component of PMFME Scheme, grant of upto 50% of the eligible project cost is provided to groups of Farmer Producer Organisation (FPOs), cooperatives, SHGs and State or regional Special Purpose Vehicle (SPVs) of micro food processing enterprises to develop a common umbrella brand at the State or regional level. The component provides support for packaging & branding, quality control, tie-ups with retail and e-commerce platforms, product standardization and food safety adherence for consumer retail sales. The State-wise projects approved in Branding & Marketing are at **Annexure-II**.

**(e):** Ministry of Food Processing Industries (MoFPI) has got conducted a third-party mid-term impact evaluation of the PMFME scheme to assess the impact of the scheme. The study has highlighted that the integration of technology and financial support through PMFME has helped entrepreneurs by increasing their production capacity, turn over and business growth, leading to income generation, market access/linkages and promotion of vocal for local. Based on the information captured in the PMFME MIS portal, 8,54,167 direct and indirect employment has been generated and 56,168 micro food processing units have been formalized as on 31.10.2025.

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**ANNEXURE REFERRED IN REPLY TO PART (d) OF THE RAJYA SABHA  
UNSTARRED QUESTION NO. 2303 FOR ANSWER ON 19.12.2025 REGARDING  
“IMPLEMENTATION OF PMFME SCHEME”**

**State-wise number of beneficiaries trained:**

<b>State/ UT Wise Beneficiaries trained as on 31.10.2025</b>		
<b>S. No.</b>	<b>States/ UTs</b>	<b>Total Beneficiaries Trained</b>
1	Andaman And Nicobar Islands	62
2	Andhra Pradesh	7534
3	Arunachal Pradesh	1344
4	Assam	15408
5	Bihar	514
6	Chandigarh	21
7	Chhattisgarh	4931
8	Dadra and Nagar Haveli and Daman and Diu	0
9	Delhi	786
10	Goa	999
11	Gujarat	68
12	Haryana	671
13	Himachal Pradesh	7366
14	Jammu And Kashmir	65
15	Jharkhand	595
16	Karnataka	1511
17	Kerala	1240
18	Ladakh	15
19	Lakshadweep	0
20	Madhya Pradesh	6007
21	Maharashtra	35996
22	Manipur	456
23	Meghalaya	2083
24	Mizoram	47
25	Nagaland	2683
26	Odisha	10465
27	Puducherry	857
28	Punjab	671
29	Rajasthan	811
30	Sikkim	956
31	Tamil Nadu	6874
32	Telangana	11298
33	Tripura	2638
34	Uttar Pradesh	1381
35	Uttarakhand	0
36	West Bengal	0
	<b>Grand Total</b>	<b>126353</b>

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**State-wise number of marketing and branding projects approved**

<b>Sl. No</b>	<b>State/UT</b>	<b>Number of projects approved</b>
1	Andhra Pradesh	2
2	Bihar	1
3	Goa	1
4	Haryana	1
5	Jharkhand	3
6	Karnataka	5
7	Ladakh	2
8	Maharashtra	4
9	Puducherry	1
10	Punjab	2
11	Sikkim	2
12	Tamil Nadu	1

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